

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4595

ANSWERED ON:07.09.2012

CORRUPT PRACTICES IN MEDICAL AND DENTAL COLLEGES

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of medical and dental colleges inspected by the Medical Council of India (MCI) and the Dental Council of India (DCI) during each of the last three years, State/UT-wise;
- (b) the details of medical and dental colleges including Nizam's Institute of Medical Sciences (NIMS), Hyderabad in which deficiencies, irregularities and corrupt practices noticed by MCI and DCI during the said period;
- (c) the details of errant medical/dental colleges and their officials against whom actions were recommended by MCI and DCI along with the action taken/proposed by the Government thereon;
- (d) whether his Ministry has given permission for enquiry/registration of cases against certain medical/dental colleges and officials; and
- (e) if so, the details thereof along with the reasons therefore indicating the status of investigation as on date?

**Answer**

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) During the last three years, approximately 4091 medical college and 3083 dental colleges were inspected by the Medical Council of India (MCI) and Dental Council of India (DCI) respectively. The state-wise details is at Annexure-I & II.

(b) & (c) As per the information furnished by MCI and DCI, during the last three years, 95 medical colleges and 30 dental colleges were not granted renewal of permission/approval in view of certain deficiencies. Besides, show cause notices have been issued by MCI against 11 medical colleges where certain irregularities and corrupt practices were noticed. Also 5 dental colleges have been closed down due to non-availability of infrastructure facilities.

The Nizam's Institute of Medical Sciences, Hyderabad was not granted permission for starting of MD(Biochemistry) course by the MCI for the year 2012-13.

(d) & (e) The cases of 15 medical colleges are with Central Bureau of Investigation (CBI) for enquiry. Out of which the case has been registered against 4 medical colleges. Further, the preliminary enquiry report/self-contained note has been sent in respect of 3 medical colleges to MCI by CBI.